## GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA UNSTARRED No- #2868 TO BE ANSWERED ON- 22/12/2021

## AMENDMENT IN ST LIST

2868 # DR. KIRODI LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Mina/Meena caste residing in Rajasthan belongs to same terminology, if so, the details of the letters sent by the State Government in this regard;
- (b) whether Mina caste is listed at ST serial number 09 in the list of Central Government and Mina or Meena have the same terminology and caste and there is a difference only in colloquial language; and
- (c) whether it is a fact that State Government has requested Ministry of Tribal Affairs in the years 2018-19 and 2019-20 to issue a clarification regarding considering Mina and Meena as the same, if so, by when the Central Government would revise Mina with Meena?

## **ANSWER**

## MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA)

- (a) & (b): 'Mina'('मीना' in Hindi) community is listed at Sr. No. 9 in the Scheduled Tribes list of Rajasthan State under Article 342 of the Constitution of India vide "Scheduled Castes & Scheduled Tribes Order (Amendment) Act, 1976 (Act No. 108 of 1976)".
- (c): Communication has been received from State Government of Rajasthan regarding clarification on ST status of मीना (MINA)/ मीणा (MEENA) community which has been replied to giving the factual position.

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